

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2356
ANSWERED ON 09.08.2023

HOUSING FOR ALL BY 2024

2356 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) how can Housing for All by 2024 be ensured when 7 lakh PMAY houses are pending for Odisha;
- (b) by when the Ministry would open the Awas Plus Portal in this regard for Odisha;
- (c) the total target of houses to be built by 2024 to ensure Housing for All; and
- (d) when was this target decided, state the date/month/year thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing PradhanMantriAwaasYojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The beneficiaries under PMAY-G were identified on the basis of housing deprivation parameters and exclusion criteria prescribed under Socio-Economic Caste Census (SECC)-2011. The number of eligible beneficiaries thus made available through SECC database currently stands at 2.04 crore (approx.). Therefore, against the total eligible beneficiaries available post remand by the State on SECC, a target of 18,37,878 houses have been allocated to the State of Odisha.

In addition, the Government conducted Awaas+ survey to identify those beneficiaries which claimed to have been left out under the 2011 SECC and thus prepared an additional list of ~3.90 crore potential beneficiaries including 18,11,284 registered by the State of Odisha. Of the registered beneficiaries, ~2.79 crore are remaining eligible as on 02.08.2023 including 11,03,916 in Odisha. In order to fill the gap between the overall target of PMAY-G and beneficiaries available through SECC 2011, Awaas+ data is being utilized. A total target of 91.00 lakh (approx.) houses have already been allocated to eligible States/ UTs from Awaas+ database till date, including a target of 8,05,226 households allocated to the State of Odisha in the financial year 2021-22. In addition, the State of Odisha has been allocated a target of 1,05,355 households as Special Project for FANI-affected households synchronized in Awaas+ database. Therefore, against the total remaining eligible beneficiaries available in Awaas+, a target of 9,10,581 houses has been allocated to the State of Odisha.

Thus against the overall mandate of 2.95 crore houses under PMAY-G, the State of Odisha has been allocated the full and final target of construction of 27,48,459 houses and there is no pendency to release 7 lakh houses to the State of Odisha under PMAY-G.

(b): The Awaas+ survey exercise was started under the PradhanMantriAwaasYojanaGramin (PMAY-G) in January 2018 with an initial deadline of 31.03.2018 for the identification of eligible households which were left out and were not covered in the SECC 2011 survey. This deadline was extended 4 times finally till 07.03.2019. Two special windows were given after this deadline to Odisha in the wake of FANI cyclone. In addition, the Ministry has allowed the synchronization of data of ~6.32 lakh households from the State developed Rural Housing Portal to the National Awaas+ database of potentially eligible households captured during the Awaas+ survey till 07.03.2019. However, the request for the opening of the Awaas+ portal for re-survey has not been acceded to for any state, since sufficient time had been given to all the States/UTs by way of multiple extensions, including Odisha State, where special windows and even approval for synchronization were also granted. At present there is no such proposal under consideration in the Ministry for opening of Awaas+ portal for any State/UT for re-survey.

(c) & (d): As per Census 2011, 3.47 crore rural families were either houseless or live in houses of temporary nature. As per Socio-Economic Caste Census (SECC-2011) data, 4.04 crore rural households are either houseless or living in zero or one/two-room kutcha houses. The data of 4.04 crore households derived from SECC was sent to States/UTs for conducting Gram Sabha verification and Appellate Process. After the exclusion of ineligible households by Gram Sabha and due appellate process, 2.95 crore households were found eligible for providing assistance under PMAY-G. Accordingly, the overall target of 2.95 crore households was set under the scheme. However, these houses were further submitted for verification of Gram Sabha and appellate process for eligibility at the time of house sanctioning, which further brought down the number of eligible beneficiaries, thus the need for a new survey arose and was therefore conducted during January 2018 to 07.03.2019 using Awaas+ mobile application.
